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THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) No Sir. India and China are members of the WTO and therefore any restriction imposed on trade needs to be WTO compliant.

## Stimulus programmes to boost exports

1624. SHRI DEVENDER GOUD T.: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of countries implementing stimulus programmes and details of stimulus packages given by each of such countries;
- (b) how Ministry is planning to take advantage of such stimulus and boost country's exports;
  - (c) to what extent strengthening of rupee will impact exports; and
- (d) whether Ministry has asked to devalue rupee to boost exports and reasons behind RBI's refusal to do so?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) The stimulus packages are undertaken by countries with the objective of providing impetus for economic recovery and stability. These measures, *inter alia*, include reducing taxes, boosting consumer spending, infrastructure development, employment generation and improvement in competitiveness. As a result of implementation of these packages exports are expected to get a boost. Since 2008, many countries, especially USA, EU, Japan, Indonesia, etc. have implemented stimulus packages.

- (b) The Government has also introduced a number of measures for boosting exports and these include reduction and simplification of documents; online filing of export declarations with digital signatures; electronic messaging; web-based handling of receipts; 24X7 customs clearance facilities at major sea ports and air cargo complexes; setting up of Customs Clearance Facilitation Committees; enhanced coverage of Merchandise Exports from India Scheme (MEIS); advanced authorisation benefits for exports; interest equalisation of 3% on all exports from MSME sector and notified exports from other sectors.
- (c) and (d) There are many factors that influence exports including demand intensity, market share, price elasticity, valuation of other currencies etc. Department of Commerce had suggested a fair valuation of rupee keeping in view the global market situation. The

Government and the Reserve Bank of India (RBI) are closely monitoring the situation including exchange rate of rupee in nominal and real terms and macroeconomic policies.

## Revamping of various Committees, Boards and Councils

1625. DR. V. MAITREYAN: Will the Minister of CULTURE be pleased to state:

- (a) whether Government has taken any steps to revamp various Committees, Boards and Councils under the Ministry of Culture and its associated establishments;
  - (b) if so, the details thereof and steps so far taken by Government in this regard;
- (c) the effective steps taken by Government to publish the excavation reports for the various excavations undertaken in the last two decades;
- (d) if so, the details thereof and the steps taken by Government in this regard; and
  - (e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) Yes Sir.

- (b) A list of various Committees, Boards and Councils wherein revamping has been carried out during 2015 and 2016 so far are given in Statement-I (See below).
- (c) The publication Section of Archaeological Survey of India takes up the work of publication of excavation reports of various excavations undertaken by the Archaeological Survey of India as and when the excavator submits the report for publication.
- (d) A list of excavation reports published during the last two decades is given in Statement-II (*See* below).
  - (e) Does not arise.

## Statement-I

Committees, Boards and Councils of the following organisations have been reconstituted during 2015 and 2016 so far

Sl. No	Name of the organisation
1.	Central Advisory Board on Culture (Ministry of Culture)
2.	West Zone Cultural Centre, Udaipur